

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 606 of 2020**

**In the matter of:**

**Seeco Electric Power Construction  
Corporation**

**....Appellant**

**Vs.**

**Sumit Binani & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Ramji Srinivasan, Sr. Advocate alongwith  
Mr. Anshuman Pande & Vishalakshi Singh.**

**For Respondents: Mr. Arun Kathpalia, Sr. Advocate alongwith Mr. Sumit  
Binani, For R-1.**

**Ms. Misha, Mr. Vaijayant Paliwal & Ms. Charu Bansal,  
For R-1 & 2.**

**Mr. Bishwajit Dubey & Ms. Srideepa Bhattacharyya,  
For R-3.**

**Ms. Ashlesha Mittal & Ms. Prabh Simran Kaur,  
Advocates.**

**ORDER**

**(Virtual Mode)**

**26.11.2020:** Heard the arguments of Learned Senior Counsel Mr. Arun  
Kathpalia for Respondent No. 1 in 'Part'. For continuation, the matter is  
adjourned to **14<sup>th</sup> December, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

*Sim/nn*